GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2022 ANSWERED ON:17.12.2013 SEMINAR ON ATROCITIES ON WOMEN AND CHILDREN . Bauri Smt. Susmita;Bhagora Shri Tarachand;Choudhary Shri B

Bauri Smt. Susmita;Bhagora Shri Tarachand;Choudhary Shri Bhudeo;Danve Shri Raosaheb Patil;Devi Aswamedh;Gaddigoudar Shri P.C.;Gorakhnath Shri ;Hussain Shri Syed Shahnawaz;Jagannath Dr. M.;Mahajan Smt. Sumitra;Rawat Shri Ashok Kumar;Reddy Shri Modugula Venugopala ;Singh Smt. Meena;Sugavanam Shri E.G.;Virendra Kumar Shri

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any International Seminar was recently conducted in Delhi on the issue regarding rise in atrocities on women and children;

(b) if so, the details and the outcome thereof and the reaction of the Government on the issues raised at the said Seminar; and

(c) the steps taken by the Government to sensitise the police personnel to handle cases related to crime against women?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI R.P.N. SINGH)

(a) & (b): Ministry of Home Affairs is not aware of any such seminar.

(c): As per the Seventh Schedule to the Constitution of India 'Police' and 'Public Order' are State subjects and, as such, the primary responsibility of prevention, detection, registration, Investigation and prosecution of crime, lies with the State Governments Union Territory Administrations. However, Government of India is deeply concerned with the welfare of women and through various schemes and advisories to the State Governments I Union Territory Administrations, augments the efforts of the States /UTs.

The Ministry of Home Affairs has sent a detailed advisory on Crime against Women dated 4th September, 2009 to all 5tate Governments/UTs, wherein through Para 5

(v) it has specifically advised the States I UTs on `Sensitizing the law enforcement machinery towards crime against women by way of well structured training programmes, meetings and seminars etc., for police personnel at all levels as well as other functionaries of the criminal justice system. Such programmes may be incorporated in the syllabus of various Police Training Academies at all levels.`

The gender sensitization programme is an integral part of training modules of Sardar Vallabhbhai National Police Academy (SVPNPA) Hyderabad, North Eastern Police Academy (NEPA) Shillong, Bureau of Police Research and Development (BPR&D) New Delhi, Central Detective Training Schools (CDTS) and Police Training Institutes of Central Police Organisations (CPOs), Central Armed Police Forces (CAPFs) etc.

The gender issues are Included In the curriculum through the integration of inputs on legal provisions of Indian Penal Code, Code of Criminal Procedure, Special laws relating to women and the role of police in preventing crimes against women and ensuring their safety. The tools and methodology used for the modules includes questionnaires designed to examine gender stereotypes, case studies related to cross-cutting gender issues such as constitutional rights, sexual offences, matrimonial offences and right etc. BPR&D has also issued an advisory to all States/UTs/CAPFs in order to include Gender Sensitization Modules in all of the curriculums of basic and refresher training courses for all ranks of trainees BPR&D has requested States/UTs/CPOs/CAPFs to organize workshops at State and District levels on `Gender Sensitization` & `Investigation of Crime Against Women`. BPR&D has also prepared a syllabus for workshop on Gender Sensitization and Crime against Women. This has been uploaded on the BPR&D website for the information and guidance of all Training Institutions.